

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 79 of 2013

Dated : 6th September, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Tamil Nadu Generation & Distribution Corpn. Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R-2

Appeal No. 51 of 2013

**Tamil Nadu Generation & Distribution Corpn. Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo for R-2
Ms. Swapna Seshadri for R-3
Mr. Anand K Ganesan

ORDER

At the request of the Learned Counsel for the parties, post the matter on **19.09.2013** for hearing.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**